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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 81 /2009-2014
NEW DELHI, DATED 13th July, 2010

Subject: Change of Office address of Regional Authority, Raipur.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in the List of Regional Authorities given under Appendix 1 of Handbook of Procedure (Vol. I) 2009-2014:

S. No.	Name & address	Telephone No./ Fax No./ E-mail	Territorial Jurisdiction
19(A)	The Deputy Director General of Foreign Trade, CSIDC Bhavan, Pt. Deendayal Upadhyay Nagar, Sector-4, Ring Road No.-1, Raipur, Chhattisgarh - 492010	Tel-0771-2263450 Fax-0771-2262450 e-mail - dgft.raipur@nic.in	State of Chhattisgarh

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Govt. of India

(File No.01/93/180/77/AM 10/PC-2(B)